

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S)(CIVIL) NO(S). 729/2025

ACTION FOR AUTISM

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 255958/2025 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 128067/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 202569/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 181090/2025 - GRANT OF INTERIM RELIEF
IA No. 202566/2025 - INTERVENTION/IMPLEADMENT)

Date : 23-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Mr. Anand Sharma, Adv.
Ms. Shimpy Arman Sharma, Adv.
Mr. Arman Roop Sharma, Adv.
Ms. Priya Pachouri, Adv.
Mr. Nishkarsh Kumar Pharswal, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Pramod Tiwari, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s) Mr. Brijender Chahar, A.S.G.
Dr. N. Visakamurthy, AOR
Mr. Mayank Pandey, Adv.
Mr. Pratyush Srivastava, Adv.
Mr. B.K.Satija, Adv.
Mr. Vijay Awana, Adv.
Mr. Rajeev Kumar Ranjan, Adv.
Mr. Krishan Kant Dubey, Adv.

Mr. Mayank Sapra, AOR
Ms. Lalima Das, Adv.
Mr. Abhi Sharma, Adv.

Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned Additional Solicitor General submitted that

he would file the response of Ministry of Civil Aviation. He also submitted that he would seek instructions from the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment and Ministry of Finance.

2. Learned counsel appearing for the Insurance Regulatory Development Authority(IRDA) to seek instructions by way of presenting the data so far as the number of policies that have been issued by both Public Sector as well as the Private Sector Insurance Companies to insure the life of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities by the next date of hearing.

3. Hence, list on 19.11.2026.

4. Rejoinder affidavit, if any, be filed by then.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)